

Telephone Exchange in Madhya Pradesh

8081. SHRI PARASRAMBHARDWAJ:
Will the Minister of COMMUNICATIONS be
pleased to state:

(a) the number of telephone exchanges
functioning in various circles in Madhya
Pradesh and capacities thereof;

(b) the number of telephone lines sanc-
tioned through these exchanges in each of
the last three years, year-wise; and

(c) the number of new telephone lines
sanctioned in Madhya Pradesh since 1987?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS (SHRI
JANESHWAR MISHRA): (a) 1092 ex-
changes with a capacity of 1,98,138 lines are
working in Madhya Pradesh as on 31.3.90.

(b) Number of telephone lines provided
were:—

1987-1988	12,139
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1988-1989	21,235
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1989-1990	27,133
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(c) 60,507 lines during 1987-90.

President's Assent to State Bills

8082. SHRI SUDARSAN
RAYCHAUDHURI:
SHRI C.P. MUDALAGIRI-
YAPPA:
SHRI V. KRISHNA RAO:

Will the Minister of HOME AFFAIRS be
pleased to state the details of the Bills pend-
ing as on 30 April, 1990 with Union Govern-
ment for President's assent, State-wise?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): A statement giv-
ing the details of the State Bills received for
the President's assent and pending as on
30th April, 1990, is given below.

STATEMENT

The Particulars of Bills Passed by State legislatures pending for Presidents' Assent as on 30.4.90

Sl. No	Name of the Bill	Remarks
1	2	3
ANDHRA PRADESH (8)		
1.	Andhra Pradesh Exhibition of Films on Television Screen through Video Cassette Recorders (Regulation) Bill, 1987	State Government requested to send an amending ordinance
2	Motor Vehicles (AP Amendment) Bill, 1989	Pending with SG
3	Andhra Pradesh Cooperative Societies (Third Amendment) Bill, 1989	Pending with State Government
4	Andhra Pradesh Highways Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments
5.	Andhra Pradesh Mandal Praja Nyaya Parishads Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.

Sl. No.	Name of the Bill	Remarks
1	2	3
6.	Andhra Pradesh Monitoring of Industries Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments
7	Azamabad Industrial Area (Termination and Regulation of Leases) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments
8.	Andhra Pradesh Industrial Workers (Representation, Participation in Management and Relief) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments
ARUNACHAL PRADESH (3)		
9	Arunachal Pradesh Ancient Monuments, Archeological Sites and Remains Preservation Bill, 1987	File under process for final orders
10.	Arunachal Pradesh Prevention of Corruption (Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments
11	Arunachal Pradesh Agricultural Produce Marketing (Regulation) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments

<i>Sl. No</i>	<i>Name of the Bill</i>	<i>Remarks</i>
1	2	3
ASSAM (5)		
12	Assam Fixation of Ceiling on Land Holdings (Amendment) Bill, 1987	Under examination in consultation with concerned administrative Ministries/Departments
13	Assam (Prohibition of Transfer of Agricultural Land to Non Agriculturists) Bill, 1987	Pending with the State Government
14	Assam Industrial Establishment (Conferment of Permanent Status to Workmen) Bill 1985	Pending with the State Government
15	Assam Highways Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments
16	Lepers (Assam Repeal) Bill 1989	Under examination in consultation with concerned administrative Ministries/Departments
BIHAR (4)		
17	Bihar Debt Relief (Amendment) Bill, 1987	Pending with the State Government

<i>Sl. No.</i>	<i>Name of the Bill</i>	<i>Remarks</i>
<i>1</i>	<i>2</i>	<i>3</i>
18.	Motor Vehicles (Bihar Amendment) Bill, 1988	Under examination in consultation with concerned administrative Ministries/Departments.
19.	Bihar and Orissa Motor Vehicles Taxation (Amendment) Bill, 1988.	Pending with the State Government.
20.	Bihar Land Reforms (Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
	GOA (4)	
21.	Goa Change of Name and Surname Bill, 1987	Pending with the State Government.
22.	Goa Industrial Development (Amendment) Bill, 1988	Pending with the State Government.
23.	Goa Prevention of Defacement of Property Bill, 1988	Under examination in consultation with concerned administrative Ministries/Departments.
24.	Goa Public Men Corruption (Investigation and Inquiries)	Under examination in consultation with concerned

<i>Sl. No.</i>	<i>Name of the Bill</i>	<i>Remarks</i>
1	2	3
	Bill, 1988	administrative Ministries/Departments.
		<i>HARYANA (6)</i>
25.	Indian Electricity (Haryana Amendment) Bill, 1987	Pending with the State Government.
26.	Maharishi Dayanad University (Amendment) Bill, 1988	Under examination in consultation with concerned administrative Ministries/Departments.
27.	Kurukshetra University (Amendment) Bill, 1988	Under examination in consultation with concerned administrative Ministries/Departments.
28.	Indian Electricity (Haryana Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
29.	Haryana Urban Development Authority (Amendment) Bill, 1989	Pending with State Government.
30.	Punjab Agricultural Produce Markets (Haryana Amendment	Under examination in consultation with concerned

<i>Sl. No.</i>	<i>Name of the Bill</i>	<i>Remarks</i>
<i>1</i>	<i>2</i>	<i>3</i>
	Bill, 1989	administrative Ministries/Departments
		HIMACHAL PRADESH (1)
31.	Essential Commodities (Himachal Pradesh Amendment) Bill, 1986	Pending with the State Government
		KARNATAKA (4)
32	Karnataka Education Bill, 1983	Under examination in consultation with concerned administrative Ministries/Departments
33	Karnataka Tax on Entry of Goods into Local Areas for Consumption Use of Sale therein (Second Amendment) Bill, 1987	Under examination in consultation with concerned administrative Ministries Departments
34	Karnataka Resettlement of Project Displaced Persons Bill, 1987	Pending with the State Government
35	Land Acquisition (Karnataka Amendment) Bill, 1988	Under examination in consultation with concerned administrative

<i>Sl. No.</i>	<i>Name of the Bill</i>	<i>Ministries/Departments</i>	<i>Remarks</i>
1	2		3
		KERALA (NIL)	
		MADHYA PRADESH (1)	
36.	Madhya Pradesh Ayurvigyan Parishad Vidheyak, 1987	Under examination in consultation with concerned administrative Ministries/Departments	
		MAHARASHTRA (1)	
37.	Maharashtra Agricultural Lands (Ceiling on Holdings) (Amendment) Bill, 1990	Under examination in consultation with concerned administrative Ministries/Departments	
		MANIPUR (5)	
38.	Manipur Public Libraries Bill, 1988	Pending with State Government	
39.	Manipur Lotteries Control Bill, 1988	Pending with the State Government	

Sl. No.	Name of the Bill	Remarks
1	2	3
40.	Manipur Fisheries Bill, 1989	Pending with the State Government.
41.	Manipur Home Guards Bill, 1989	Pending with the State Government.
42.	Manipur Police (Fire Service) Bill, 1989	Pending with the State Government.
	MEGHALAYA (1)	
43.	Meghalaya Medical Council Bill, 1987	Pending with State Government.
	ORISSA (2)	
44.	Orissa Essential Services (Maintenance) Bill, 1988	Pending with the State Government.
45.	Orissa Land Reforms (Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
	RAJASTHAN (2)	
46.	Jodhpur University (Change of Name) (Amendment) Bill, 1984	Pending with the State Government.

<i>Sl. No.</i>	<i>Name of the Bill</i>	<i>Remarks</i>
1	2	3
47.	Rajasthan Non-Government Educational Institutions (Amendment) Bill, 1989	Under examination in consultation with Ministries/Departments.
	SIKKIM (2)	
48.	Sikkim Alienation of Land (Regulation) Bill, 1989	Pending with State Government.
49.	Sikkim Transfer of Land (Regulation) Bill, 1989	Pending with State Government.
	TAMIL NADU (6)	
50.	Tamil Nadu Tax on Entry of Goods into Local Areas for consumption, use or sale therein Bill, 1983	Pending with the State Government.
51.	Tamil Nadu Urban and (Ceiling and Regulation) Amendment Bill, 1985	Pending with the State Government.
52.	Madras Race Club (Acquisition and Transfer of Undertaking) Amendment Bill, 1986	Pending with State Government.

<i>Sl. No.</i>	<i>Name of the Bill</i>	<i>Remarks</i>
1	2	3
53.	Tamil Nadu Motor Vehicles (Cancellation of Driving Licence for wilful obstruction of traffic during strike/demonstration protest) Bill, 1987	Pending with the State Government.
54.	Dr. MGR Medical University, Tamil Nadu (Amendment and Validation) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
55.	Land Acquisition (Tamil Nadu Amendment) Bill, 1989	File under submission for final order.
<i>TRIPURA (4)</i>		
56.	Tripura Inland Fisheries Bill, 1986	Pending with State Government.
57.	Tripura Agricultural Produce Markets (Second Amendment) Bill, 1988	Pending with State Government.
58.	Tripura Land Revenue and Land Reforms (Sixth Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.

<i>Sl. No.</i>	<i>Name of the Bill</i>	<i>Remarks</i>
1	2	3
59.	Tripura Public Premises (Eviction of unauthorised Occupants) (Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
UTTAR PRADESH (2)		
60.	Uttar Pradesh Regulation of Buildings and Use of Land (Nuclear Installations) Area Bill, 1988.	Under examination in consultation with concerned administrative Ministries/Departments.
61.	UP Laws (Extension to Territories transferred from Haryana) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
WEST BENGAL (7)		
62.	Trade Union (West Bengal Amendment) Bill, 1983	Under examination in consultation with concerned administrative Ministries/Departments.
63.	Calcutta University (Amendment) Bill, 1984	Under examination in consultation with concerned administrative Ministries/Departments.

<i>Sl. No.</i>	<i>Name of the Bill</i>	<i>Remarks</i>
1	2	3
64.	Code of Criminal Procedure (West Bengal Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
65.	Rabindra Cultural Institutions (Taking over of Management) (Amendment) Bill, 1989	Pending with State Government.
66.	West Bengal Mazdoor, Tindal, Loader Godownman and other workers (Regulation of Employment and Welfare) (Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
67.	The Official Trustees (West Bengal Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
68.	The West Bengal Criminal Law Amendment (Special Courts) Amendment Bill, 1990	Under examination in consultation with concerned administrative Ministries/Departments.